THE HIGH COURT OF MANIPUR **AT IMPHAL**

NOTIFICATION NO. 69 Dated, the 4th July, 2020.

No.HCM/1/96/BENCH/ 10140: In continuation of the earlier Notification No. 42 dated 08.02.2019 [Chapter-II: High Court of Manipur Rules, 2019 relating to Constitution of the Benches], Hon'ble the Chief Justice is pleased to order that all the petition(s) including the pending petition(s) filed challenging:-

- any order(s) passed by the Speaker's Tribunal of Manipur Legislative (i) Assembly (under the Tenth Schedule of the Constitution of India) relating to the Member(s) of the Manipur Legislative Assembly;
- any order(s) passed by the Speaker of Manipur Legislative Assembly; and
- any petition(s) or application(s) seeking specific relief or directions against (iii) the Speaker of the Manipur Legislative Assembly;

shall be listed before a Division Bench as may be directed.

By order etc.

A. Gunishwan Shamou / 7/2000 REGISTRAR GENERAL HIGH COURT OF MANIPUR.

Copy to :-

- The Advocate General, Govt. of Manipur.
- 2. The Registrar, Judl./Vigilance/Admn., High Court of Manipur.
- The Secretary (Law), Govt. of Manipur.
 The Govt. Advocate, Govt. of Manipur.
- The President, High Court BAR Association. 5.
- The President, AMBA, Manipur. 6.
- 7. All the Jt. Registrars, High Court of Manipur.
- 8. All the Deputy Registrars, High Courts of Manipur.

9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur. 10.

The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir. 11.

The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh. 12.

The P.S. to Hon'ble Mr. Justice MV Muralidaran. 13.

14. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.

15. The P.S. to Registrar General, High Court of Manipur.

16. The P.S. to Registrar (Judicial), High Court of Manipur

The System Analyst, High Court of Manipur for uploading the same to the official website. 17.

All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur. 18.

All the Court Masters/Law Assistants, High Court of Manipur. 19.

20. Guard File.

417/2000